

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-609(ND)/2017

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.08.2019.**

**NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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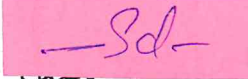
**Present: None**

**ORDER**

CA 994/2019 has been filed raising objections to the report of the Ld. Local Commissioner.

As none is present on behalf of the applicant, renotify this case on 19<sup>th</sup> August, 2019.

  
**(L. N. Gupta)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**